

**Mr. Speaker:** He says, he does not deal with that.

**श्री प० ला० बाख्पाल :** क्या यह सही नहीं है कि सरकार की तरफ से हरिजनों के लिए प्रचार और प्रोपेगेंडा तो बहुत होता है लेकिन वास्तव में उनके लिए कुछ भी नहीं होता है ? हरिजनों के बारे में जितने भी निर्णय होते हैं उनमें से कोई भी लागू नहीं होता है, क्या यह भी सही नहीं है ? इस सम्बन्ध में सरकार क्या ठोस कदम उठाना चाहती है ? मेरा बारह बरस का अनुभव है कि हरिजनों के लिए कुछ भी नहीं हुआ है ।

**अध्यक्ष महोदय :** यह राय आपने अपनी जाहिर कर दी ।

**Shri Gulshan.** He was not here when I looked for him.

**श्री गुलशन :** मैं अभी आया हूँ ।

पिछड़े वर्गों के कल्याण के लिए पिछली तीन पंचवर्षीय योजनाओं में जो रकम निर्धारित की गई थीं वे पूरी तरह खर्च नहीं हुईं । अब चौथी पंचवर्षीय योजना में भी पिछड़े वर्गों के कल्याण के लिए कुछ रकम निर्धारित की जाएगी । क्या इस चौथी योजना में निर्धारित धनराशि तथा पिछली तीन योजनाओं में जो रकम खर्च नहीं की जा सकी, वे भी पूरी की पूरी चौथे योजनाकाल में खर्च की जायें ?

**Shri A. K. Sen:** Let us hope the whole of the allocations will be utilised, but utilisation is not in our hands so much as in the hands of the respective State Governments.

**श्री गुलशन :** पिछली तीन योजनाओं . . .

**अध्यक्ष महोदय :** श्री शिव नारायण ।

**श्री शिव नारायण :** मैं एक बहुत सिम्पल सवाल पूछना चाहता हूँ । इस जुलाई में जो लड़के यूनीवर्सिटी में या डिग्री कालेज में दाखिल हुए और जिन्होंने आपके पास स्कालरशिप के लिए आवेदन-पत्र भेजा, सेंट्रल गवर्नमेंट के

पास एप्लाई किया, क्या उन सब को स्कालरशिप दे दिये गये हैं ?

**अध्यक्ष महोदय :** एक कमेटी की मीटिंग हुई थी । उसमें कुछ डिजिशन लिये गये थे । क्या इस पर भी कोई डिजिशन लिया गया था जो सवाल आप कर रहे हैं ?

**श्री शिव नारायण :** उन्होंने कहा था कि वेग क्वेश्चन है । मैं बिल्कुल सिम्पल क्वेश्चन करता हूँ । पिछले सालों के बारे में मैं नहीं पूछता हूँ, इसी साल की बात मैं जानना चाहता हूँ । इसी साल जुलाई में जिन लड़कों ने एप्लाई किया क्या उनको आपने स्कालरशिप दे दिये हैं ?

**श्री अ० कु० सेन :** मैं आशा करता हूँ कि उनको दे दिये गये होंगे । अगर नहीं दिये गये हैं और हमारे नोटिस में यह चीज आयेगी, तो उस पर कार्रवाई की जाएगी ।

#### Education of Handicapped

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\*407. { **Shrimati Savitri Nigam:**  
**Shri M. L. Dwivedi:**

Will the Minister of **Social Security** be pleased to state:

(a) the number of institutions for the education of the crippled and physically handicapped which have got hospital facilities in India; and

(b) whether any sample surveys have been made to determine the percentage of the crippled in India?

**The Deputy Minister in the Department of Social Security (Shrimati Chandrasekhar):** (a) 32 institutions for the handicapped have hospital facilities, 93 institutions have not got such facilities and information from remaining 70 institutions has not yet been received.

(b) Limited sample surveys of all categories of handicapped were undertaken in four cities but these do not provide adequate data.

**Shrimati Savitri Nigam:** In view of the fact that the education of the handicapped is not spreading because of the dearth of trained occupational therapists, physiotherapists and speech therapists, what specific action has the Government taken to expand the existing institutions which are providing this training and to start new institutions for providing post-graduate training?

**The Minister of Law and Social Security (Shri A. K. Sen):** It is true that we have not an abundant supply of proper instructions for our institutions catering to the handicapped children and the hon. Member is quite right when she says that this problem should be looked into urgently, namely, the question of supply of adequate number of instructors and training adequate number in future.

**Shrimati Savitri Nigam:** In spite of the fact that the various organisations have been making repeated requests to start institutions for higher education of the deaf and the dumb and no action has been taken so far, may I know what action Government is going to take to provide such facilities during the Fourth Plan and the remaining period of the Third Plan?

**Shri A. K. Sen:** I can assure the hon. Member that we shall give the most sympathetic consideration to all such schemes, subject to the usual financial control.

**श्री स० ला० द्विवेदी :** मैं जानना चाहता हूँ कि क्रिपल्ड चिल्ड्रेन के स्कूलों और संस्थाओं को भारत सरकार कितने प्रतिशत सहायता देती है, आर्थिक और दूसरे प्रकार से, विशेषकर अघ्यापकों के सम्बन्ध में, और डेफ एण्ड डम्ब का हैन्डीकैप दूर हो सके, इसके लिये क्या कोई उपाय किया जा रहा है ?

**Shri A. K. Sen:** We do give assistance to all, including the one with which Mrs. Nigam is closely associated and I can tell you that some of these institutions are rendering admirable service. In some cases we even neglect little financial irregularities

which are not so serious for the purpose of assisting them in their work.

**Shri D. C. Sharma:** May I know if the Government is having any employment agencies for the employment of these handicapped children, especially those who are blind, deaf and dumb?

**Shri A. K. Sen:** It is a separate question but I can tell the hon. Member that we have started taking steps in that direction.

**श्री शिव नारायण :** मैं यह जानना चाहता हूँ कि भारत सरकार सारे भारत में कितने इन्स्टिट्यूशन्स रन कर रही है ।

**श्री अ० कु० सेन :** इसके लिये मुझे नोटिस चाहिये ।

**Shri Kapur Singh:** Do Government propose to carry out a survey of the crippling influence of the controllers on the managers of the institutions which already exist; if not, why not?

**श्री अ० कु० सेन :** इसके लिये दूसरी संस्था बनाई जानी चाहिये, नहीं तो हैन्डी-कैपड चिल्ड्रेन बनाइये ।

**Dr. Sarojini Mahishi:** In view of the fact that there is neither adequate provision for the education of the handicapped and no survey has been made nor is there provision of the employment of the trained handicapped people, may I know what concrete steps is the Government proposing to take in this matter?

**Shri A. K. Sen:** It is true that we have not had a survey of all the handicapped children nor is it possible to do so immediately, but so far as the employment of all handicapped children is concerned, we are taking proper steps in that direction to see that every handicapped child who is trained for a vocation is helped to secure employment suitable to his education and training.

**श्री राम सहाय पाण्डेय :** मैं जानना चाहता हूँ कि ऐसे व्यक्तियों के लिये जीवनयापन के

साधन जुटाने की दृष्टि से क्या सरकार ने यह जानने की कोशिश की है कि इस देश में कितने लंगड़े हैं, कितने लूले हैं, कितने बहरे हैं और कितने अन्धे हैं ?

श्री अ० कु० सेन : अब तक यह कोशिश नहीं हुई है ।

#### Gonda Elections

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- \*408. { Shri Rama Chandra Mallick:  
Shri S. M. Banerjee:  
Shri Gokulananda Mohanty:  
Shri Y. S. Chaudhary:

Will the Minister of Law be pleased to state:

(a) whether it is a fact that the Centre has instituted an enquiry into the conduct of certain U.P. Officials connected directly or indirectly with the Gonda Parliamentary elections, 1962;

(b) whether the enquiry has been completed; and

(c) if so, the result thereof?

**The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao):** (a) Yes, Sir; the Election Commission has ordered an inquiry under section 137 of the Representation of the People Act, 1951, into the conduct of certain officials of the Government of U.P. in connection with the Gonda Parliamentary elections, 1962.

(b) The enquiry has just started and is in the preliminary stages.

(c) Does not arise.

**Shri Rama Chandra Mallick:** May I know whether any action has been taken against the concerned officers connected directly or indirectly with the Gonda Parliamentary elections of 1962?

**The Minister of Law and Social Security (Shri A. K. Sen):** So far as action is concerned, that is within the disciplinary jurisdiction of the respective State Governments, but it is a fact that the State of Uttar Pradesh has already suspended some of the

officers and disciplinary action has started against them.

**Shri Rama Chandra Mallick:** May I know the number of those officers concerned and the allegations against them?

**Shri A. K. Sen:** I can give the number, but it will be my submission that this House will refrain from discussing it, Sir.

**Mr. Speaker:** The number may be given.

**Shri A. K. Sen:** I shall give the number: six officers.

श्री यु० सि० चौधरी : मैं जानना चाहता हूँ कि इस निर्वाचन का जो सबसे बड़ा सूत्रधार था, सी० बी० गुप्त, जो इस सारे के सारे मामले में आफिसर्स की डेफिनिशन में नहीं आता, और जिस के ऊपर सारी की सारी जिम्मेदारी थी, उस के खिलाफ क्या एक्शन लिया जा रहा है ।

श्री अ० कु० सेन : मैं अदब से अर्ज करूंगा कि ऐसे सवाल यहां पर नहीं उठने चाहियें ।

श्री यु० सि० चौधरी : क्यों नहीं उठने चाहियें ? बिना सी० बी० गुप्त की परमिशन के क्या सारी बातें . . . .

अध्यक्ष महोदय : आर्डर, आर्डर ।

श्री यु० सि० चौधरी : अगर यह सवाल नहीं उठता तो यह सवाल ही क्यों पूछने दिया गया ?

अध्यक्ष महोदय : क्यों पूछा गया था यह तो आप को ज्यादा मालूम होना चाहिये । मुझे क्या मालूम ? यहां पर सवाल यह है कि एक आदमी के बाखिलाफ सब कुछ कहा जा रहा है । तो या तो उस के खिलाफ एलेक्शन पिटिशन हो सकती थी, जो कि हुई, या अगर उसने कोई क्रिमिनल अफेन्स किया है तो सीधे कोई आदमी दर्खास्त दे